

Sindri Fertilizers Factory

125. { Shri Bhagwat Jha Azad:
Shri B. D. Pande:

Will the Minister of Production be pleased to refer to the reply given to Starred Question No. 390 on the 27th July, 1956, and state whether the *ad hoc* payment made to the workers of the Sindri Fertilizers Factory will be an annual feature or a periodical one?

The Deputy Minister of Production (Shri Satish Chandra): It has been made clear to the workers that the present payment is *ex-gratia* and *ad hoc* and is not to be treated as a precedent.

Atomic Ice Breaker

126. Shri Ram Krishan: Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to a Reuter message published in Indian Press on the 5th September, 1956, from London that Russia is building a 16,000 ton atomic ice breaker consuming "no more" than five oz. of fuel daily and capable of operating without refuelling for about three years; and

(b) if so, whether Government have made any enquiry into the matter with a view to find out the exact facts?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) No. Government do not propose to make any enquiries into the matter at this stage.

P. and T. Quarters (Hyderabad)

127. Shri K. S. Rao: Will the Minister of Communications be pleased to state:

(a) when the construction of quarters for Post and Telegraph employees in Hyderabad and Secunderabad cities will commence;

(b) the number of quarters estimated to be completed during 1956-57; and

(c) the number of quarters proposed to be constructed during 1957-58?

The Minister of Communications (Shri Jagjivan Ram): (a) to (c). A scheme for providing 200 units of quarters has been taken up. Acquisition of land for the purpose has already been authorised. Sanction for the building work will be considered as soon as land becomes available. The quarters can be expected to be ready during 1958-59, subject to the plot in view becoming available early.

Secunderabad. A scheme for the construction of 36 units of quarters has been taken up for sanction. It is expected that these units would be completed by 1957-58.

Inspectors of Post Offices (Hyderabad)

128. Shri K. S. Rao: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the number of Inspectors of Post Offices in Hyderabad Circle is inadequate;

(b) the steps envisaged to augment the strength of this category; and

(c) whether there is any proposal to increase the strength during 1956-57?

The Minister of Communications (Shri Jagjivan Ram): (a) No.

(b) Does not arise.

(c) No.

Bank Credit to Tanners

129. Shri D. C. Sharma: Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether Government have prepared any scheme for the supply of Reserve Bank Credit to tanners at three per cent interest through the Co-operative Banks; and

(b) if so, whether such credit will be made available to tanners who are members of the co-operative societies, or to individual tanners also?

The Minister of Consumer Industries (Shri Kanungo): (a) No, Sir.

(b) Does not arise.

Industrial Co-operatives

130. Shri D. C. Sharma: Will the Minister of Commerce and Consumer Industries be pleased to state:

(a) whether the Punjab Government have submitted any schemes for financial assistance to encourage the formation of industrial co-operatives;

(b) if so, the details thereof; and

(c) the amount so far granted in this connection?

The Minister of Consumer Industries (Shri Kanungo): (a) Yes, Sir.

(b) and (c). A statement is attached [See Appendix I, annexure No. 57].